

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) DELHI

ORDER

The following transfers & postings are hereby made in official exigency:-

S.No.	Name	From	To
1	Sh. Sanjeev Kumar, EC: 3136	PA in the court of Ms. Smita Garg ASJ-3, North District, Rohini Courts, Delhi	PA in the court of Sh. Vinod Yadav, ASJ-3 North-East District, Karkardooma Courts, Delhi.
2	Sh. Ashok Kumar, EC: 3409	PA in the court of Sh. Vinod Yadav, ASJ-03, North-East District, Karkardooma Courts, Delhi.	PA in the court of Sh. Lalit Kumar, ADJ-4 South-East District, Saket Courts, New Delhi.
3	Sh. Vinay Parsad Bharthwal EC: 3054	PA in the court of Sh. Lalit Kumar, ADJ-4, South-East District, Saket Courts, New Delhi.	PA in the court of Sh. Amitabh Rawat, ASJ-03 Shahadara District, Karkardooma Courts, Delhi.
4	Sh. Parmod Dahiya, S/o Sh. Suraj Bhan	PA in the court of Ms. Manjusha Wadhwa, ADJ-02, Shahdara District, Karkardooma Courts, Delhi.	PA in the court of Ms. Smita Garg, ASJ-03, North District, Rohini Courts, Delhi.
5	Ms. Shobitha Madhavan, EC: 43910734	PA in the court of Sh. Purshotam Pathak, CMM, North-East District, Karkardooma Courts, Delhi.	PA in the court of Sh. Pawan Singh Rajawat, CMM, New Delhi District. Patlala House Courts, New Delhi.
6	Sh. Kamal Kumar EC: 13859	PA in the court of Sh. Pawan Singh Rajawat, CMM, New Delhi District. Patlala House Courts, New Delhi.	PA in the court of Sh. Purshotam Pathak, CMM, North-East District, Karkardooma Courts, Delhi.
7	Ms. Richa Joshi EC: 3489	PA in the vacant Court, PC, ACT, CBI -17, Rouse Avenue Court Complex, New Delhi.	PA in the court of Sh. Ajay Goel, ADJ-4, South-West District, Dwarka Courts, New Delhi.
8	Ms. Meenu Chopra EC: 3117	PA in the court of Sh. Ajay Goel, ADJ-4, South-West District, Dwarka Courts, New Delhi.	PA in the Office Pool, Rouse Avenue Court Complex, New Delhi.
9.	Ms. Chalnika Kohli, EC: 16807076	P.A in the Office Pool, West District, Tis Hazari Courts, Delhi.	P.A in the Court of Sh. Rajesh Kumar Singh, ASJ- 06, South-East District, Saket Courts, New Delhi.
10.	Ms. Suman Negi, EC : 3025	P.A in National Legal Services Authority, New Delhi. (In Diverted Capacity)	P.A in the Office Pool, Central District, Tis Hazari Courts, Delhi.
11.	Sh. Vikas Tripathi EC: 30586678	P.A in the Court of Sh. Koval Venugopal. Judge, Family Courts, South-East District, Saket Courts, New Delhi.	P.A. in the Court of Sh. Sanjiv Jain, District Judge, (Commercial Court)-03, New Delhi District, Patlala House Courts, New Delhi.
12.	Ms. Preeti, EC: 37304818	P.A. in the Court of Sh. Sanjiv Jain, District Judge, (Commercial Court)-03, New Delhi District, Patlala House Courts, New Delhi.	P.A in the Office Pool, Central District, Tis Hazari Courts, Delhi

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13.	Ms. Anju Verma EC:3414	PA in the Court previously presided over by Ms. Reena Singh Nag, Principal Judge, Family Court, Shahdara, Karkardoorna, Delhi. (In diverted capacity)	P.A in the Court of Sh. Koyal Venugopal. Judge, Family Courts, South-East District, Saket Courts, New Delhi. (In diverted capacity)
14.	Sh. Amit Kumar S/o Sh. Laxmi Narain	PA in the Court previously presided over by Ms. Reena Singh Nag, Principal Judge, Family Court, Shahdara, Karkardoorna, Delhi. (In diverted capacity)	P.A in the Office Pool, Central District, Tis Hazari Courts, Delhi.
15.	Ms. Suman D/o Sh. Girish Kumar	PA in the Court of Sh. B. R. Kedia, Principal Judge (HQs), Family Courts, South-West, Dwarka, New Delhi. (In diverted capacity)	P.A in the Office Pool, Central District, Tis Hazari Courts, Delhi. (w.e.f. 01.07.2020)

Note 1: Transfer order in respect of Ms. Shashi Sethi, Sr. P.A at Sl. no. 10, in order no. 17966-18136/Admn-I/P&T/ 2020 dated 20.03.2020, be treated as cancelled.

Note 2: The officials, whose names are mentioned at sl. no 1 to 14 are directed to comply with the order with immediate effect.

Note 3: Ms. Suman, PA, (Sl. No. 15) is directed to comply with the order with effect from 01.07.2020.

Note 4: Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials as per rules.

GIRISH KATHPALIA
(GIRISH KATHPALIA) 27.6.20
DISTRICT & SESSIONS JUDGE (HQs)
DELHI

Dated, Delhi the 27/6/20

No. 13305-13394
/Admn-I/P & T/2020

Copy forwarded for information and necessary action to:-

1. The Ld. District & Sessions Judge, West / NDD/ South-East / East / North-East / Shahdara / North / South-West / RACC, Delhi, New Delhi.
2. The Principal Judge (HQs), Family Courts, Dwarka, New Delhi.
3. The Member Secretary, National Legal Services Authority, 12/11, Jam Nagar House, Shahjahan Road, New Delhi.
4. The Ld. Officer In-charges, Accounts Branch, Central / West / NDD/ South-East / East / North-East / Shahdara / North / South-West / RACC, Delhi, New Delhi. The Personal Office of Ld. District & Sessions Judge (HQs), Delhi.
5. The Officer/Officials concerned.
6. The AO(J), Admn. Branch, Central / West / NDD/ South-East / East / North-East / Shahdara / North / South-West / RACC, Delhi, New Delhi. with the request to submit the compliance report of the aforesaid order within a week.
7. The dealing Officials (Personal File / Leave) in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
8. The dealing Official, ACR, Cell, Central, Tis Hazari Courts, Delhi.
9. The dealing official, Layouts, Computer Branch, Central, THC, Delhi.
10. Web-site Committee, Tis Hazari Courts, Delhi.

Administrative Officer (Judl.)
Administration Branch-I
District & Sessions Judge Office (HQs)
Delhi